## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	For hearing		Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

SHRINIVAR.BE Petitionen 9986737388

## ORDER

Mater is listed today for compliance of objections. Counsel is present. He again requested time for complying objections. List it finally on 13.03.2018. No adjournment will be given.

Member (T)

Member (J)